

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

ORIGINAL APPLICATION NO. 174 OF 2022

IN THE MATTER OF:

DHARMENDRA KUMAR SINGH ...APPLICANT

VERSUS

UNION OF INDIA & ORS. ...RESPONDENTS

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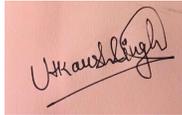
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Place: New Delhi

Date: 31.01.2023

**RESPONDENT NO. 9
THROUGH**

Siddharth Krishna Dwivedi



Utkarsh Singh

Work Space Legal
Advocates on the behalf of the Respondent no-8
M: 9958634000, 9129829862
E- Workspacelegal0@gmail.com

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DHARMENDRA KUMAR SINGH

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SUPPLEMENTRY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 9

MOST RESPECTFULLY SHOWETH

I, Vyas Singh aged about years son of Shri Shri Shiv Sambhu Singh R/o Village- Phulpur, Post- Koth, Tehsil- Sikanderpur, District- Ballia, Uttar Pradesh, presently having come to New Delhi, do hereby solemnly affirm and state on oath as under: -

1. That I am the proprietor of Respondent No. 9 Brick Kiln in the above

Original Application. I am fully acquainted with the facts and

circumstances of the case. Therefore, I am competent to swear this

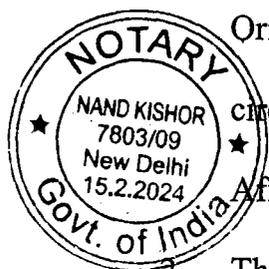
Affidavit.

2. That I have read out the contents of the Supplementary Affidavit and have

fully understood its contents. I say that the facts stated therein are true.

3. That the observations of the committee formed in compliance of order

dated 12.07.2022 of this Hon'ble tribunal are reproduced below

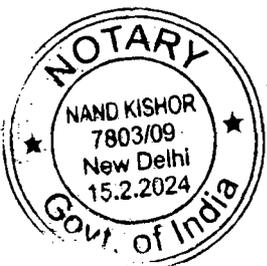


“Recommendations:**5.1 M/s Pragati Brick Kiln, Phulpur, Koth, Sikandarpur, Ballia, UP**

- a. *The Brick Kiln may be imposed environmental compensation by SPCB for operation without consent to Operate.*
- b. *The Brick Kiln should install flow meter at bore well and maintain log book of fresh water consumption.*
- c. *The Brick Kiln should provide proper monitoring Platform, ladder and Port Hole at the stack as per CPCB guidelines.*
- d. *The Brick Kiln should provide adequate green belt for fugitive emission control. Till Such time, brick wall of height approx. 3 meter may be constructed around brick kiln as per The Uttar Pradesh Brick Kilns (Sitting Criteria for Establishment) Rules, 2012.*
- e. *The brick kiln should submit action plan to UPPCB for conversion into Zig-Zag technology or vertical shaft as per MoEF& CC, Govt. of India notification G.S.R.143(E), dated 22.02.2022.”*

4. That the observation (b) has been complied and the respondent brick kiln has installed the flow meter on the respondent brick kiln’s site and has also applied for new bore well at respondent’s brick kiln. Photographs of the flow meter installed and the application for bore well along with the payment receipt of the bore well application is marked and annexed herein as **Annexure- A1** for the kind perusal of this Hon’ble Tribunal.

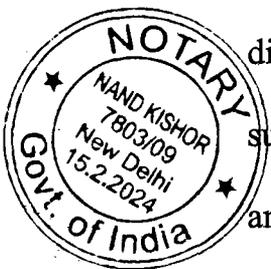
5. That the observation (c) also has been complied and the respondent brick kiln has upgraded the monitoring platform, ladder and Port Hole at the stack as per CPCB guidelines and the photographs of the amended modification as per the CPCB guidelines and the photographs of the



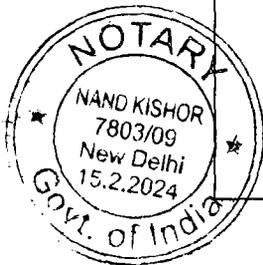
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upgrades are marked and annexed herein as **Annexure- A2** for kind perusal of the Hon'ble Tribunal.

6. That the observation (d) related to maintenance of the adequate green belt around the brick kiln has also been complied and the respondent brick kiln has planted more than 100 trees to prevent the fugitive emission. Photos of planted trees are marked and annexed herein as **Annexure- A3** for the kind perusal of the Hon'ble Tribunal.
7. That the observation (e) related to submitting an action plan for conversion into Zig Zag technology has also been complied and the respondent brick kiln has also submitted the requisite action plan with Uttar Pradesh Pollution Control Board for conversion brick kiln into Zig Zag technology. Conversion and proposed action plan approved by UPPCB along with application for conversion has been marked and annexed herein as **Annexure A-4** for the kind perusal of this Hon'ble Tribunal.
8. That on the last date of hearing (i.e 04.01.2023) this Hon'ble tribunal directed respondent to specify the distances to nearby amenities and surroundings like nearest village, hospital, school, orchards, sanctuaries and etc. Photographs cum screenshots of maps indicating the distances in respect of surroundings are marked and annexed as **ANNEXURE- A5**. Table below provides the relevant distances in respect of surroundings of the respondent brick kiln.



S. No	Siting Criteria	Distance (approx) from the stack of brick kiln	Direction from Brick kiln
1.	Distance from other villages	<ul style="list-style-type: none"> • 800 mts – Kalyani (Koth) vilage • 1100 mts- Sarni Village • 1200 mts – Uchwar • 700 mts Mudera 	North South East West
2.	Distance from school	810 mts	North-West
3.	Distance from nearby brick kiln	650 mts (at village Sarni) 1110 mts (at Village Phulpur Koth)	South North-West
4.	Distance from P.W.D Road	51 mts	East
5.	Distance from hospital	1160 mts (Hospital at village Koth)	North West
6.	Distance from residential houses	Group of 3 houses at 600 mts away One house at 640 mts away	West East



9. That the instant Original Application is abuse of process of law and should be out-rightly dismissed with heavy costs. It is further most humbly

submitted that the brick kiln is being operated in compliance of all the rules and regulations and there is no reason to stop the functioning of brick kiln based on the averments made in the Original Application.

10. That the facts stated in the above counter affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed there from.

Vyas Singh
DEPONENT

VERIFICATION:-
24 NOV 2022

Identify the Executant/Deponent who has Signed above affidavit

Verified at New Delhi on this day of January 2023 that the contents of above affidavit are true and correct to my knowledge. No part of it is false and nothing material has been concealed.

Vyas Singh
DEPONENT

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT/EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

W. Agarwal
IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE
NOTARY PUBLIC (NEW DELHI)
NAI
JR AGARWAL Advocate



24 NOV 2022

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ANNEXURE- A1

(Photographs of the flow meter installed and the application for bore well along with the payment receipt of the bore well application)





GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)

Ministry of Jal Shakti

Government of Uttar Pradesh

Form 8 (A)/फॉर्म 8 (ए)

APPLICATION FOR OBTAINING GRANT OF AUTHORIZATION/NO OBJECTION CERTIFICATE FOR SINKING OF EXISTING WELL IN NON-NOTIFIED AREA

विद्यमान कूप की बोरिंग हेतु प्राधिकार/अनापत्ति प्रमाणपत्र प्राप्त करने के लिए आवेदन

(Any Commercial or Industrial or Infrastructural or Bulk user)
(वाणिज्यिक अथवा औद्योगिक अथवा अवसंरचनात्मक अथवा सामूहिक उपयोक्ता)

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Bill, 2019]
[धारा 14, उत्तर प्रदेश भूगर्भ जल प्रबंधन तथा विनियमन बिल, 2019 के अधीन]

Applicant's Details आवेदक का विवरण			
Type of Applicant आवेदक का प्रकार	Behalf of Firm/Company	Application Number आवेदन संख्या	BLIA0123NBU0001
Application Date आवेदन तिथि		28/01/2023	
Name of the Applicant आवेदक का नाम	VYAS SINGH		
Mobile No. मोबाइल नंबर	9336431087	Email ID. ईमेल आईडी	vyassingh68@gmail.com
Date of Birth जन्मतिथि	01/03/1960	Gender लिंग	Male
Nationality राष्ट्रीयता	Indian	ID as Address Proof निवास प्रमाण हेतु आईडी	Aadhaar Card
Aadhaar Card Number	7346-3864-9195	Uploaded Aadhaar Card अपलोड किया गया आधार कार्ड	Download
House No./Flat No./Building No. मकान सं०/फ्लैट सं०/भवन सं०	VILLAGE DUGAULI		
City/Town/Post Office नगर/कस्बा/पोस्ट ऑफिस	BALLIA	State राज्य	Uttar Pradesh
District जनपद	BALLIA	Pin Code पिन कोड	277303
Designation पद	MANAGER	Company Name कंपनी का नाम	PRAGATI ENT BHATTHA OLD NAME ASHOK KUMAR SINGH ENT
Company Address कंपनी का पता	PHOOLPURA, KOTH, SIKANDARPUR, BALLIA	Authorization Letter प्राधिकार पत्र	Download
Details of Existing Well विद्यमान कूप का विवरण			
District जनपद	Ballia	Block ब्लॉक	NAWANAGAR

Plot No./Khasra No. प्लॉट संख्या/खसरा संख्या	1682, 1615, 1681, 1712	Municipality/Municipal Corporation नगर पालिका/नगर निगम	No	
Ward No./Holding No. वॉर्ड संख्या/होल्डिंग संख्या	N/A	Uploaded Land Details अपलोड किया गया भूमि का विवरण	Download	
Particulars of The Existing Well विद्यमान कूप का ब्योरा				
Date of Construction/Sinking of Well कूप की निर्माण तिथि	23/08/2018	Type of the Well कूप का प्रकार	Tube Well/Boring	
Housing Pipe If Any यदि कोई है	No			
Strainer Details स्ट्रेनर का विवरण				
Material of Strainer स्ट्रेनर की सामग्री	PVC	Number of Strainer(s) स्ट्रेनर की संख्या	1	
S.No. क्रम संख्या	Strainer Installed at what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई पर स्थापित है (मीटर में)	Strainer Installed upto what Depth from Ground Level (in Meter) स्ट्रेनर, भू-स्तर से कितनी गहराई तक स्थापित है (मीटर में)	Length (In meter) लंबाई (मीटर में)	Diameter (In millimeter) व्यास (मिलीमीटर में)
1	34.00	40.00	6.00	110.00
Approx. Depth of Well (In meter) कूप की अनुमानित गहराई (मीटर में)	40.00	Whether there has been Any Adverse Report Regarding Water Quality of the Well? क्या कूप के जल की गुणवत्ता के संबंध में कोई प्रतिकूल रिपोर्ट है?	No	
Give Particulars Regarding Water Quality of the Well कूप की जलीय गुणवत्ता का विवरण दें	N/A			
Details of Existing Pumping Device विद्यमान पंपिंग उपकरण का विवरण				
Type of Pump to be Used प्रयोग किये जाने वाले पंप का प्रकार	Other pump	Pump Capacity (In m ³ /hr) पंप क्षमता (m ³ /hr)	20.00	
Horse Power (H.P.) हॉर्स पावर (एच.पी.)	10.00			
Operational Device परिचालन उपकरण	Diesel Engine			
Details of Utilization of Well कूप के उपयोग का विवरण				
Purpose of the Existing Well विद्यमान कूप का उद्देश्य?	Bulk User	Annual Running Hours वार्षिक उपयोग (घंटे में)	365.00	
Daily Running Hours दैनिक उपयोग (घंटे में)	1.00	Whether the Water Supplied in Well Area Through Pipe Water Supply or Not? क्या क्षेत्र में जल की आपूर्ति पाइप जलापूर्ति के माध्यम से होती है?	No	

Whether Rain Water Harvesting Structure has been Constructed within the Premises? क्या परिसर में वर्षा जल संचयन संरचना का निर्माण किया गया है?	No	Any Other Information Which You Would Like to Furnish कोई अन्य जानकारी जो आप प्रदान करना चाहते हैं:	N/A
Maximum Allowable Annual Extraction of Ground Water:			7300
Does industry come under MSME ? क्या उद्योग MSME के अंतर्गत आता है ?	No		

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Declaration by the Applicant
आवेदक द्वारा उद्घोषणा

I do hereby declare that the particulars furnished herein above are correct and true . I understand that in case any of the information and particulars is found to be incorrect at any stage of scrutiny and investigation or thereafter, my application/registration is liable to be rejected/cancelled .
मैं एतद्वारा घोषित करता हूँ कि ऊपर दिये गए विवरण सही व सत्य हैं। मैं जानता हूँ कि यदि जांच पड़ताल के दौरान किसी भी स्तर पर उपरोक्त विवरण असत्य पाये गए तो मेरा आवेदन/रजिस्ट्रीकरण अस्वीकृत/निरस्त किए जाने योग्य होगा।

I Agree/सहमत

Note/नोट

- Separate application form should be used for registration of each individual well.
- The application form should be completed in all respect before submission. Incomplete applications are liable for rejection. Any correction or alteration shall be duly authenticated.
- In case any of the particulars/information is found to be incorrect at any stage of verification or scrutiny, the application is liable for rejection.
- In case any of the particulars/ information furnished is found to be incorrect at any stage even after issue of the AUTHORIZATION/ NO OBJECTION CERTIFICATE FOR SINKING OF NEW WELL, same shall be liable for cancellation.
- Please write 'N.A.' against those items which are not applicable.
- Please attach the following documents along with the application:
 - (a) Document showing proof of ownership of land;
 - (b) Photocopy of Aadhaar card / voter ID / ration card / any other proof of identification
 - (c) Map showing location of the proposed well, which have been referred to in item no.2(a), (b)and(c).
 - (d) Affidavit referred to in item no. 7(i) or 7(ii), as the case may be (if required)
- **Additional Documents to be submitted with the application**
- **(I) For Industrial User**
 - (a) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water supply from local government agencies in cases where ground water requirement is up to 10 cubic meter/day.
 - (b) Certificate regarding non/ partial availability of fresh water/ treated waste water supply from the concerned local government water supply agency in cases where requirement of ground water is more than 10 cubic meter/day.
 - (c) Ground water quality data of bore well/ tube well/ dug well in respect of existing industries from NABL accredited laboratories/Government approved laboratories.
 - (d) Proposal for rain water harvesting/ recharge within the premises as per Model Building Bye Laws issued by Ministry of Housing & Urban Affairs.
 - (e) Impact Assessment report: All projects extracting/proposing to extract ground water in excess of 100 m³/day in Notified and non-notified areas shall have to mandatorily submit impact assessment report of existing/ proposed ground water withdrawal on the ground water regime and also socio-economic impacts report prepared by accredited consultants. Pro-forma for the report is given in Annexure-1.
- **(II) For Commercial User**
 - (a) In cases where dewatering is involved, submission of impact assessment report prepared by a consultant on the ground water situation in the area giving detailed plan of pumping, proposed usage of pumped water and comprehensive impact assessment of the same on the ground water regime shall be mandatory. The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc.
 - (b) An affidavit on non judicial stamp paper of Rs. 10/- regarding non availability of water from any other source in case water is required for construction in safe and semi critical areas.
 - (c) Certificate from a government agency regarding non availability of treated sewage water for construction within 10 km radius of the site in notified areas.
 - (d) Certificate of non-availability of water from local government water supply agency in respect of all categories of assessments units for commercial use.
 - (e) Details of water requirement computed as per National Building Code, 2016 (Annexure I), taking into account recycling/ reuse of treated water for flushing etc. (in case of completed infrastructure projects for commercial use).
 - (f) Completion certificate from the concerned agency for infrastructure projects requiring water for commercial use.
- The District Ground Water Management Council reserves the right to ask for any other document(s) from the owner applicant for examination of the merit of the case.

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Print

Transaction Details :	
Payment Reference No./ Order No. :	UP01523012817493706
Status :	SUCCESS
Transaction Amount :	5000
Transaction ID :	81217398
Transaction Date and Time :	2023-01-28 17:49:43
Entrepreneur ID :	UPSWP230169047
Unit ID :	UPSWP23016904701
PayIDFromBank ID :	

[Proceed to Next Action](#)

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ANNEXURE- A2

(Photographs of the amended modification in monitoring platform, port hole and ladder as per the CPCB guidelines)



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ANNEXURE- A3

(Photographs of planted trees to prevent the fugitive emission as per the recommendations of the committee formed to inspect the respondent brick kiln.)







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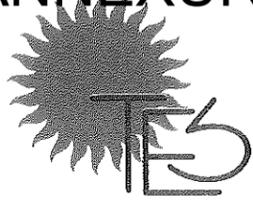
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Authorised Licensee : Central Building Research Institute, Roorkee

80, 3rd Floor, Agrawal Chamber-I, Vikas Marg, Shakarpur, New Delhi-92

Mobile : 092133-94753, 093359-77744

Chd. Off. : S.C.O. 145-146, IInd Floor, Chamber No. 15, Sector 8C, Chandigarh 160 008

Phone : 0172-4615768

Ref. No.- TEM- 01/965

Dated: 14/11/2022

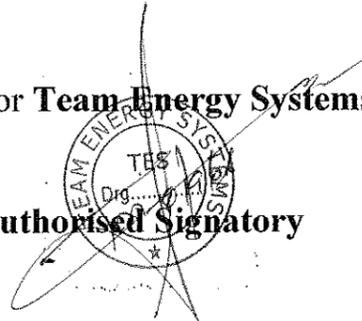
To Whomsoever it may concern

Certificate that **M/s Pragati Int Bhatta, Ex Name- Ashok Kumar Sharma Int Bhatta, Vill. Phalpura Koth, Sikandarpur, Distt. Ballia** has received the civil engineering drawings for High Drought Zigzag kiln designed by Central Building Research Institute, Roorkee and that the party has constructed the Rectangular Brick kiln with Zig-Zag firing system.

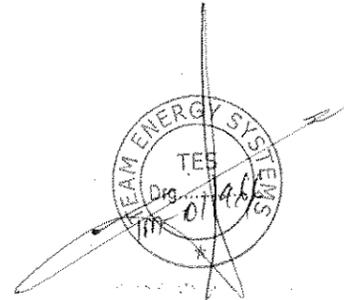
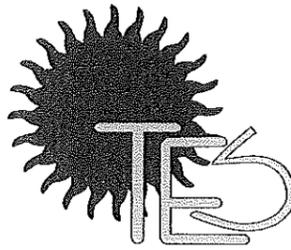
It is further certified that the High-Drought brick kiln with this type of High Drought brick kiln design with Zigzag type of firing meets the norms as prescribed by the Central Pollution Control Board.

For Team Energy Systems

Authorised Signatory



FEASIBILITY REPORT
C. B. R. I. TECHNOLOGY
ON
POLLUTION CONTROL IN BRICK KILN



TEAM ENERGY SYSTEMS

Authorised Licensee
Central Building Research Institute (C.B.R.I.)
Roorkee-247667

Noida :
286-287 Ecotech -1, extention
Near Kasna, Greater Noida - 201306
Mob : 09213394753, 09335977744

Chandigarh :
SCO 97, 11nd Floor
Sector 8, Panchkula- 134 112

TEAM ENERGY SYSTEMS

This Feasibility Report belongs to-

M/S PRAGATI INT BHATTA

EX NAME-ASHOK KUMAR SHARMA INT BHATTA

VILL PHALPURA KOTH, SIKANDAARPUR

DISTT BALLIA

DIMENSION OF NATURAL/HIGH DRAUGHT ZIG ZAG KILN

- 1. Kiln Dimension : 7500 MM
- Length (Island) : 75000 MM
- Width (Island) : 6000 MM
- Height : 3600 MM

- 2. Draught
- Discharge Capacity :
- Fan :

- 3. Number of feeding : 7

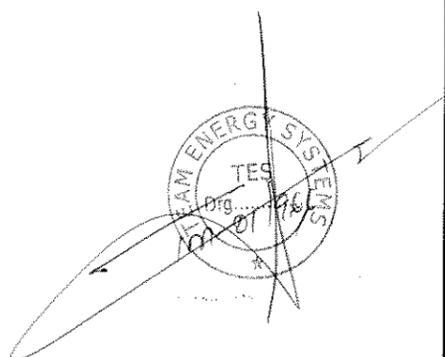
holes in one row

- 4. Chimney Details
- Height : 30300 MM

- 5. Cleaning interval : Once in fortnight
- of well and flue ducts (Proposed)

- 6. Coal Consumption :
- in one day (expected)

-Average : 9-10 TONNE PER LAG BRICKS



CENTRAL BUILDING RESEARCH INSTITUTE ROORKEE-24767

TECHNOLOGY ON POLLUTION CONTROL IN BRICK KILNS - ZIGZAG

FIRING TECHNOLOGY IN NATURAL AND HIGH DRAUGHT BRICK KILNS

INTRODUCTION

The growth of industrial, commercial and residential sector in our country is closely linked with the rate of production of the important building materials, namely 'Bricks'. There are about 40000 fixed chimney brick kilns in India . The annual turnover of the brick industry is estimated to be Rs. 8000 crores.

The problems of brick kiln industry are closely connected with the issue of sustainable development, energy efficiency and environmental friendliness. The government of India has notified that solid particle emissions from the brick kiln should not exceed 250 mg/Nm³ shortly. With these provisions, Large number of Fixed chimney Bull Trench Kiln have to change over to Zig Zag type of firing with natural or high draught design brick kiln.

Appreciating the concern for environment friendly brick production, Central Building Research Institute, Roorkee has designed and developed following for brick kiln industry :

- . Design of Gravitational Settling Chamber for existing fixed chimney brick kilns.
- . Design of zigzag firing technology with natural and high draught

CBRI has perfected both the designs by actually installing them at brick kilns across india. The performance of both the designs are under constant observation. several kiln owners, journalists and environmentalists have witnessed the successful performance of our designs

TEAM ENERGY SYSTEMS

1.2 EXECUTIVE SUMMARY

Team Energy Systems is Authorized Licenses of Central Building Research Institute (C.B.R.I.) ROORKEE, a constituent establishment of CSIR, NEW DELHI, Team Energy Systems has been serving brick kiln industry for 18 years. Our endeavours have been for efficient technology in brick kiln industry. We have been constantly working with brick kiln owners associations for better combustion practices resulting in minimising fuel consumption and environment friendly technologies.

The scope of work for this project is outlined as follows:

- * Taking dimensions of brick kiln including size of tunnel, No. of holes and size of Island.
- * Providing detailed design and drawings for zigzag firing technology as per kiln size
- * Guidance to Brick kiln owner regarding construction of kiln and zigzag firing

FIXED CHIMNEY BULL'S TRENCH KILN :

Initially Bull Trench Kilns had movable metallic chimneys which were banned through an MOEF notification in 1996. The conversion to Fixed Chimney Bull Trench Kilns reduced the particulate matter as well as fuel use compared to moving chimney Bull Trench Kiln. Due to better combustion and fuel saving, most of brick kilns have converted their kiln to Fixed Chimney Bull Trench Kiln.

Fixed Chimney Bull Trench Kiln has a fixed chimney which is constructed at the center of the kiln and a connected to various chambers through a central smoke tunnel. The central tunnel is then connected to approach tunnels and fuel holes to different chambers of the kiln. The chamber which is under fire is connected to the central tunnel while other chambers are disconnected by using dampers. In this way the fuel gases from the chamber under fire are removed by the chimney. The provision of chimney helps to create natural draught so that fresh air may enter the kiln to burn coal and produce heat.

Fixed chimney Bull Trench Kiln also suffers from incomplete combustion of fuel indicated by high CO₂ and CO concentration in fuel gases. The emission through the chimney are primarily black in appearance due to unburnt particles besides obnoxious flue gases like SO₂ and NO₂. Moreover, the thick black smoke and SO₂ emission were more during the charging time and during idle time, almost grey smoke was emitted

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Along with high energy consumption and emission an Fixed Chimney Bull Trench Kiln also produces a low percentage of class 1 bricks. Almost 60% bricks are class 1 and rest are class 2 and class 3. Non uniformity of temperature across the stack of bricks results in difference in quality of bricks.

zig zag firing technology :

The Zig Zag firing concept was first introduced by Central Building Research Institute in the form of high draught kiln after through research by scientists on different kilns across india. High draught kiln has a induced fan which creates the draught required for fuel burning. The lack of electricity at most brick kilns sites became a major problem in adopting this technology. Some brick kilns adopted zig zag firing in natural draught fixed Chimny Bull Trench. The natural draught zigzag kiln created better combustion but high draught is more efficient.

The zig zag is an improved version of Fixed Chimney Bull Trench Kiln. The main difference is the arrangement of bricks in chambers. The Bricks are stacked in such a manner to form distinct chambers (~2.5 meter long) and guide the air flow in a zig zag path . Zig zag flow increases the air flow length and turbulence in the air flow length and turbulence in the air, thereby resulting in improved combustion and heat transfer rate and uniform temperature across the kiln cross section.

In zigzag kilns, powdered coal is fed through feeding holes in small quantities and fuel feeding zone is six times longer than that of Fixed chimney bull trench kiln. The longer fuel feeding zone along with turbulence created by zigzag air movement helps coal volatiles to mix with sufficient air thereby resulting in complete combustion and less pollution.

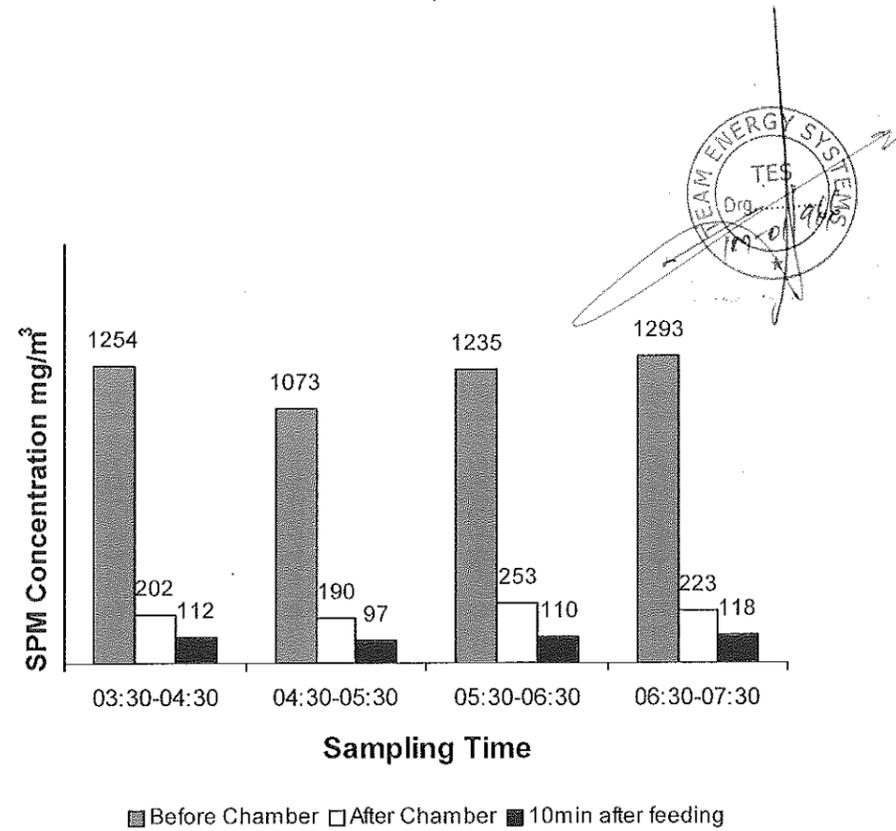
1) A Zigzag kiln emits - 80% lower particulate matter and - 85% lower Black carbon as compared to Bull trench Kilns. This mainly because of better combustion of fuel and setting of particulates in the kiln itself due to zig zag flow. emission of CO₂ and CO from the zigzig kiln is lower because of less consumption of fuel and improved combustion.

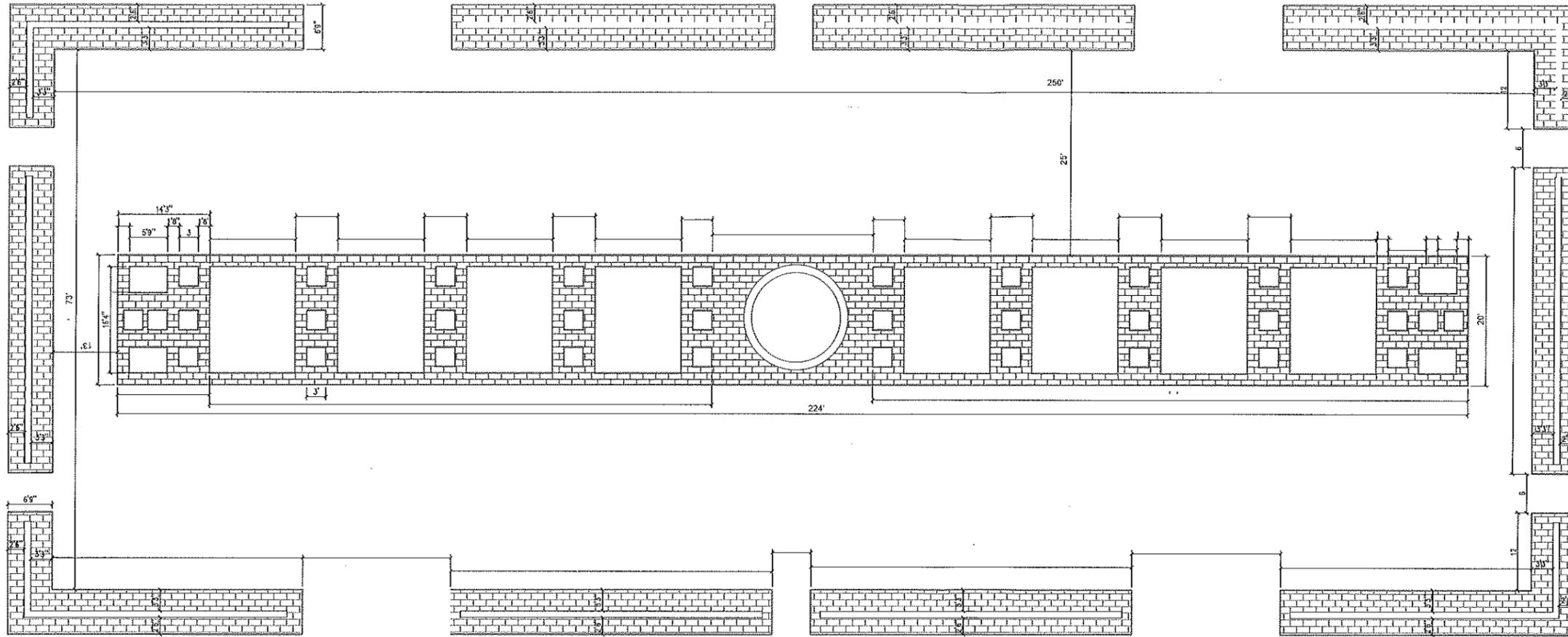
11) A Zigzag kiln consumes - 20% less fuel as compared to fixed chimney bull trench kiln because of better combustion and heat recovery.

111) Zigzag firing kiln produces higher percentage of class 1 bricks

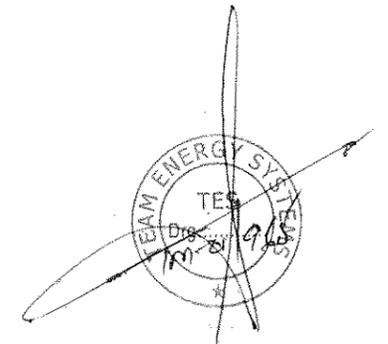
NATURAL AND HIGH DRAUGHT ZIGZAG KILN :

A natural draught zigzag kiln operates under natural draught created naturally with the help of fixed chimney. The draught is created by temperature difference inside and outside chimney. It depends on the height of the chimney. The height of chimney required is 120-130 feet. No electricity or diesel is required to operate natural draught zigzag kiln. The bricks are stacked in such a manner to form distinct chamber if size 6 - 8 feet long and guide the air flow in zigzag path. Zigzag flow increases the air flow length and turbulence in the air, thereby resulting in improved combustion and heat transfer rate and uniform temperature across section.





DESIGN : HIGH DRAUGHT DOUBLE ZIG-ZAG KILN



PLAN & SECTION OF KILN

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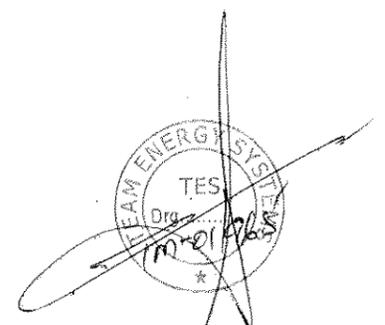
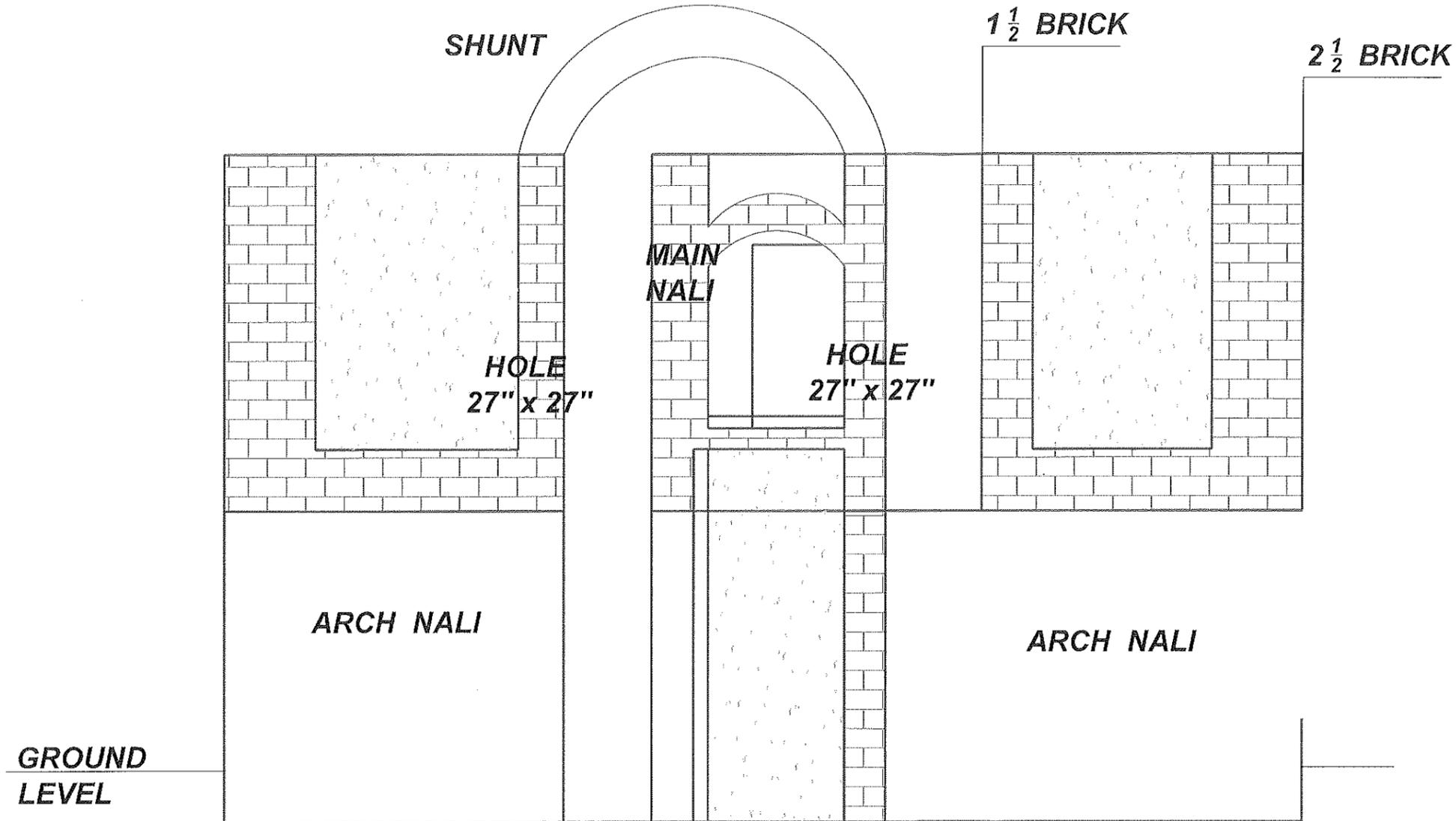
CLIENT
M/S PRAGATI INT BHATTA
 EX NAME - ASHOK KUMAR SHARMA INT BHATTA
 VILL. PHALPURA KOTH, SIKANDARPUR
 DISTT. BALLIA (U.P.)

BY
TEAM ENERGY SYSTEMS

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**CENTRAL BUILDING RESEARCH
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HIGH DROUGHT ZIG-ZAG BRICK KILN



LONGITUDINAL SECTION OF MAYANA

PLAN & SECTION OF KILN

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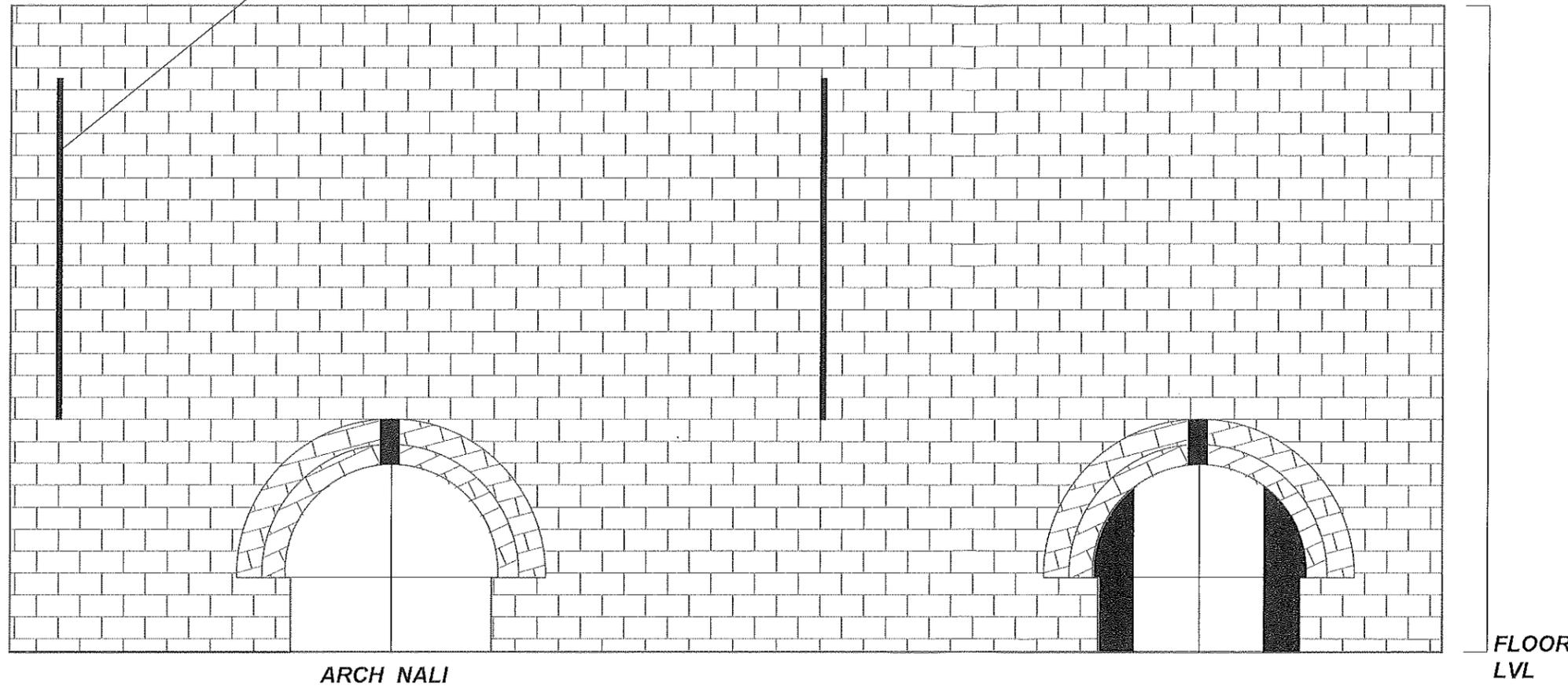
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HIGH DROUGHT ZIG-ZAG BRICK KILN

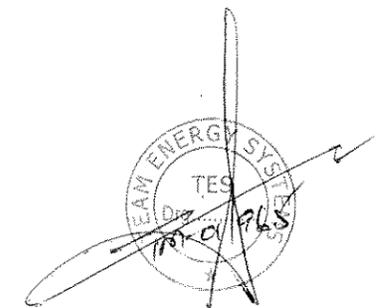
EXPANSION JOINT 2" WIDTH AND 18" DEEP 5'3" LONG



ARCH NALI

FLOOR LVL

ELEVATION OF MAYANA



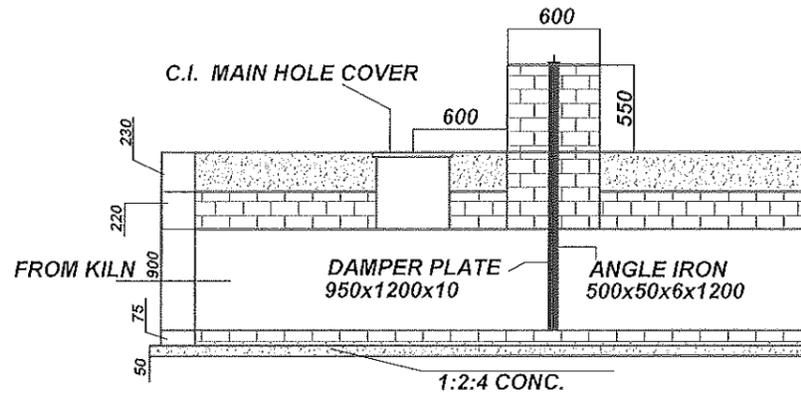
PLAN & SECTION OF KILN

DRG NO. TM-01/965

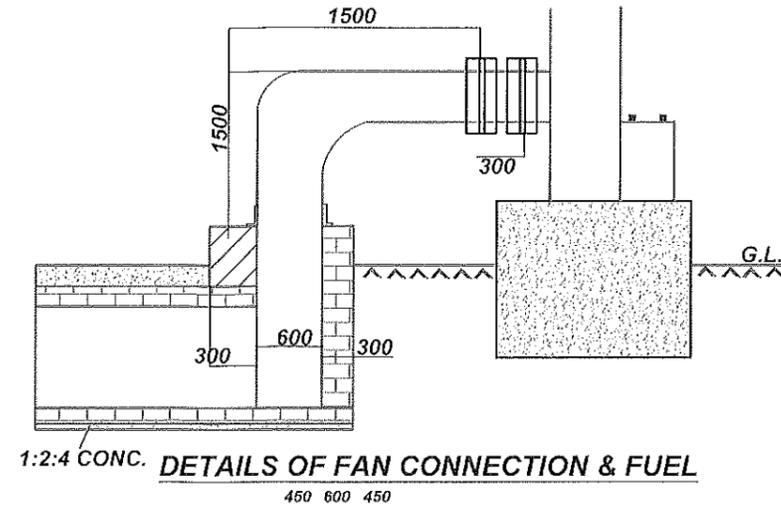
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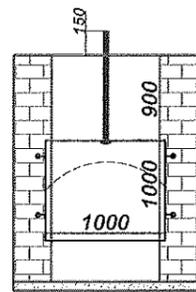
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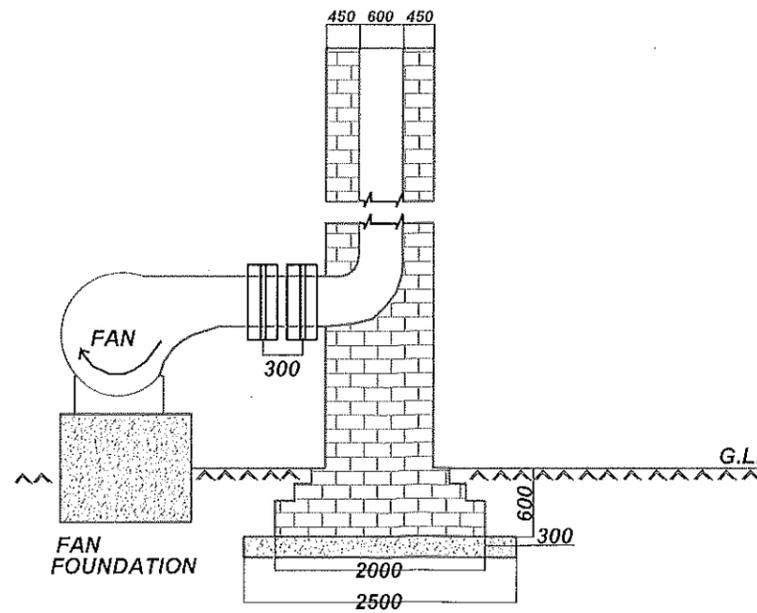
DETAILS OF MAIN FUEL



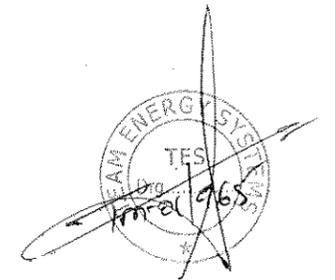
DETAILS OF FAN CONNECTION & FUEL



DETAILS OF MAIN FUEL



DETAILS OF FAN & CHIMNEY CONNECTION



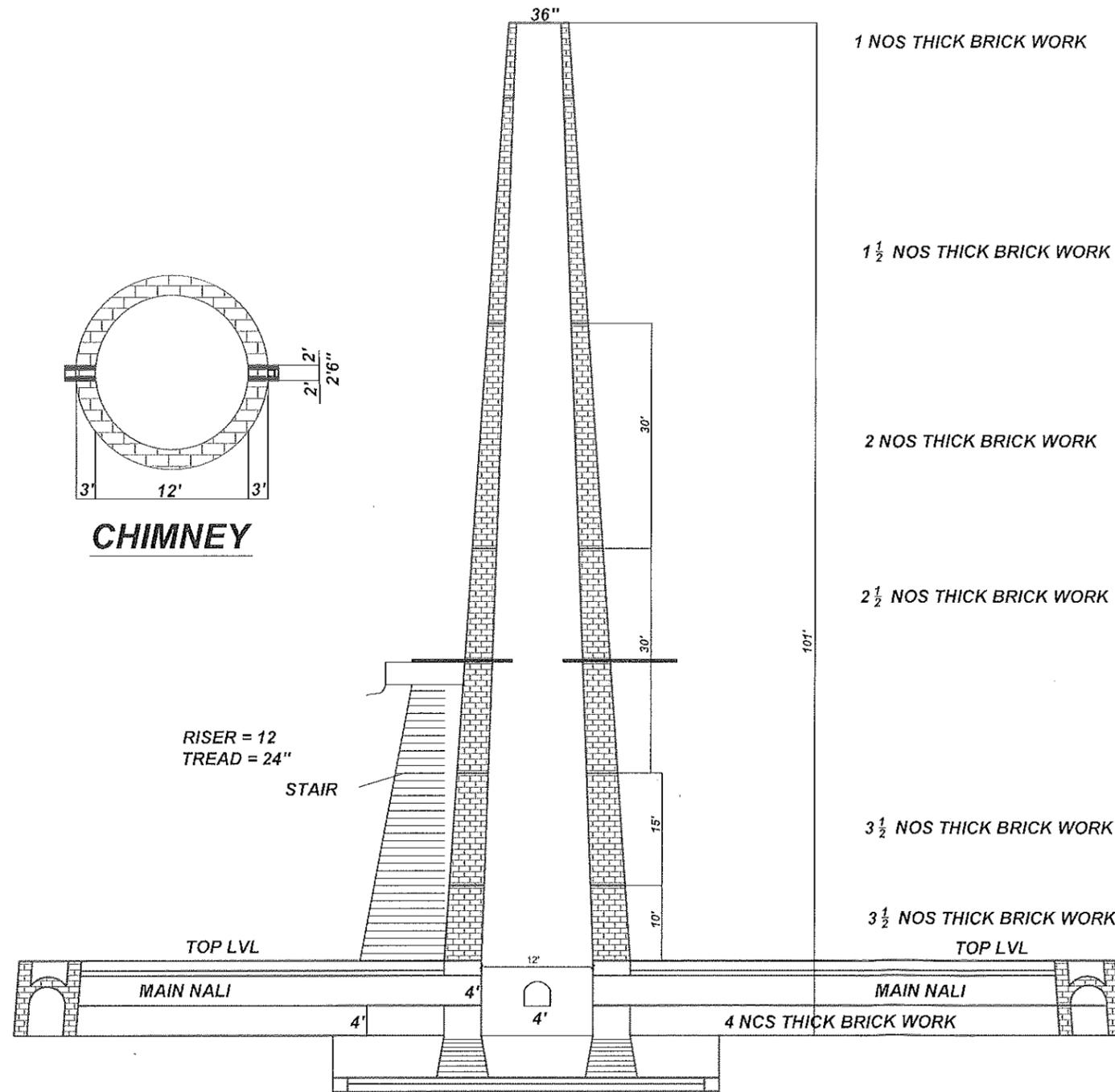
PLAN & SECTION OF KILN

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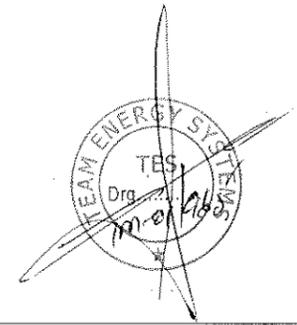
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CHIMNEY

LONGITUDINAL SECTION OF MAIN NALI & CHIMNEY



PLAN & SECTION OF KILN

DRG NO. TM-01/965

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ANNEXURE A-5

(Aerial photographs of nearby amenities to the respondent brick kiln)



234



Distance ?

826 m ▾



235



Distance ?

753 m ▾



236



Distance ?

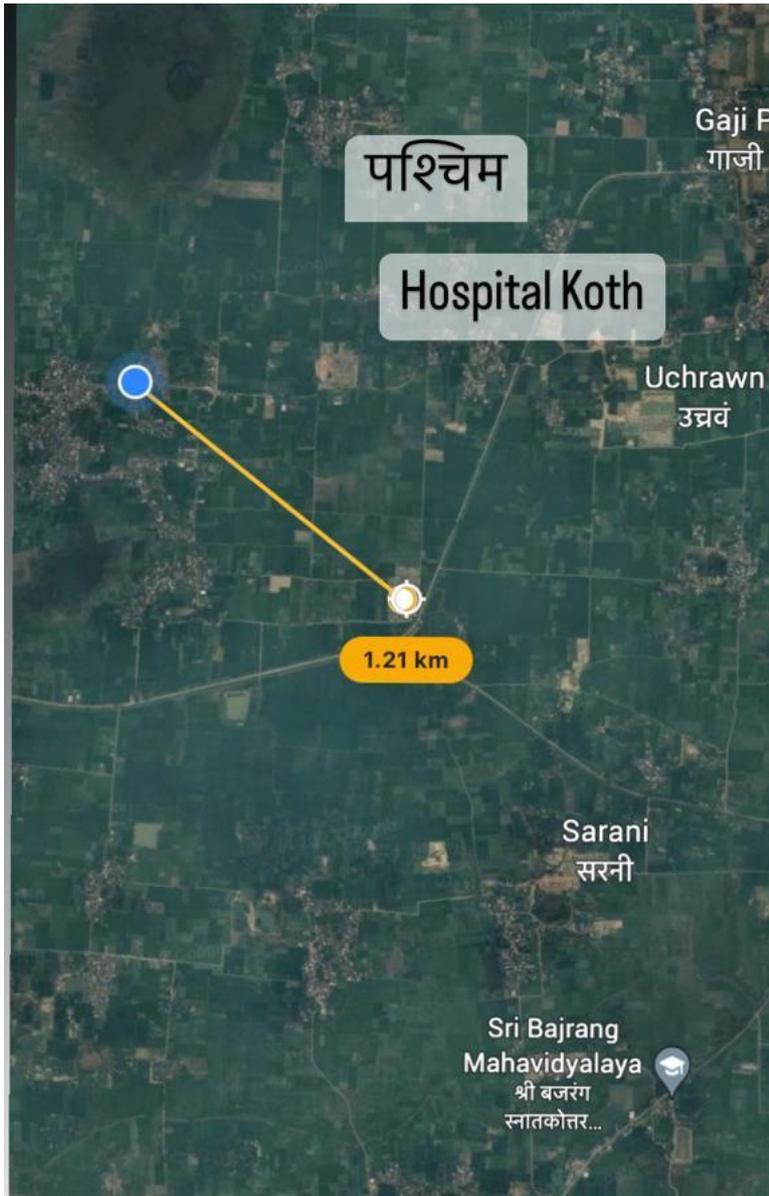
1.15 km ▾



237



238



Distance ?

1.20 km ▾

[+ Add Point](#)

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1 of 13 <

Respected sir/ma'am

Kindly find the scanned copy of the following documents and treat this mail as proof of service of the counter affidavits in the O.A no 174 of 2022 in the Principle Bench, I Delhi.

Please find the following documents attached.

- 1. Supplementary Affidavit on behalf of Respondent No- 9

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Regards

W.S.L Consultants

WORK SPACE LEGAL

Mob No: 9129829862, 9200288888, 8360566916

Email: workspacelegal0@gmail.com.

Office: 222, 2nd Floor, Atta Market, Noida, Gautam Budh Nagar, Uttar Pradesh